

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.103**

**New IA/5028/ND/2023 IN IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 21.09.2023**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the IRP	:	Ms. Niharika Sharma & Ms. Himani Chhabra, Advs.
For the Respondent	:	

**ORDER**

Heard the submissions made by the Ld. Counsel for the Financial Creditor. At the request of the Ld. Counsel for the Financial Creditor, let this matter be fixed for hearing on **05.10.2023**.

**Sd/-**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**